

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH
(Virtual Hearing)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
: SHRI SANJAY PURI – MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.09.2023 AT 10:15 A.M.

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)/5/9/AMR/2023		9 of IBC	Cesare Bonitti (International) Private Limited Vs. BGR Energy Systems Limited

ORDER

Mr.Pritesh Burad, Ld. Counsel for the OC and Mr.Vishnu, Ld. Proxy Counsel for the CD present. The Ld. Counsel for the CD submits that they are bargaining with the OC for the mode of payment and that it is likely that they would agree on the number of instalments. Hence, considering the same, list the matter on 12.10.2023.

Sd/-
MEMBER TECHNICAL

Sd/-
MEMBER JUDICIAL